

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3400/2021

This the 24th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Inderjeet Dutta, aged 64 years, S/o Late Sh. Bhagat Ram Dutta, R/o 52-A, Bhawani Nagar, Janipur Colony, Jammu.

.....Applicant

(Advocate:- Mr. Vikram Singh-**Not Present**)

Versus

1. State of Jammu & Kashmir, through Chief Secretariat, Srinagar.
2. Commissioner/Secretary to Govt, Health & Medical Deptt, J&K Govt Civil Secretariat, Srinagar.
3. Principal, Govt. Medical College, Jammu.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 17.02.2021, no one had joined the video conference on behalf of the applicant and the case was listed today i.e., 24.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**